

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 57/TT/2012

Coram:

Shri V.S. Verma, Member

Shri M. Deena Dayalan, Member

Date of Order: 7.1.2014

In the matter of

Corrigendum to order dated 14.11.2013 in Petition No.57/TT/2012 determining Fees and Charges for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Western Region for the period 2009-14 block.

And in the matter of

Corrigendum to the order dated 14.11.2013 in Petition No.57/TT/2012

Power Grid Corporation of India Limited,
"Saudamani", Plot No.2,
Sector-29, Gurgaon -122 001.

...**Petitioner**

Vs

1. NTPC Ltd
NTPC Bhawan
Core-7, Scope Complex
7, Institutional Area, Lodi road
New Delhi-110 003
2. Nuclear Power Corporation of India Ltd
Nabhikya Bhawan
Anu-shakti Nagar
Mumbai-400 094
3. Narmada Control Authority
Narmada Sadan, Sector-B, Scheme No. 74,
Vijaynagar, Indore
Madhya Pradesh-452 010
4. Jindal Power Ltd
OP Jindal STPS, PO: Tamnar, Gjarghoda Tehsil,
District Raigarh,
Chhattisgarh-496 107

5. Chhattisgarh State Power Distribution Company Ltd (CSPDCL)
P.O. Sundernagar
Dangania
Raipur-492 013
6. Lanco Power Ltd
Plot No. 397, Phase-III, Udyog Vihar
Gurgaon
Haryana-122 016
7. Gujarat Urja Vikas Nigam Ltd (GUVNL)
Sardar Patel Vidyut Bhawan
Race Course
Vadodara-390 007
8. Maharashtra State Electricity Distribution Company Ltd (MSEDCL)
Prakashgad, 5th floor
Bandra East
Mumbai-400 051
9. MP Power Trading Company Ltd
Shakti Bhawan
Vidyut Nagar, Rampur
Jabalpur-482 008
10. Goa Electricity Department
Government of Goa,
3rd floor, Vidyut Bhawan
Panjim-403 001
11. Electricity Department, Union Territory of Daman and Diu
Saachivalaya,
Moti Daman,
Daman- 396 230
12. Electricity Department, Union Territory of Dadra and Nagar Haveli
Secretariat, electricity Department,
66 kV Amla Road
Silvassa-396 230
13. Western Region Transmission (Maharashtra) Pvt. Ltd
12th floor, Building No. 10-B, DLF, Cyber city
Gurgaon
Haryana-122 022
14. Western Region Transmission (Gujarat) Pvt. Ltd
12th floor, Building No. 10-B, DLF, Cyber city,
Gurgaon, Haryana-122 022

....Respondents

CORRIGENDUM

Power Grid Corporation of India Limited (PGCIL) has filed this petition for determination of fees and charges for Unified Load Despatch & Communication Scheme (ULDC Scheme) (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Western Region for the period 2009-14 block under sub-section (4) of Section 28 of Electricity Act, 2003. The Commission by its order dated 14.11.2013 determined the fees and charges for the ULDCD scheme for the 2009-14 block.

2. It is noticed that in the order dated 14.11.2013, in the instant petition, the name of the State of Chattisgarh or the Distribution Licensee of the State has been inadvertently not mentioned for sharing of the fees and charges of the State Sector portion of the Scheme. This is an inadvertent clerical omission which is sought to be corrected through this order by the Commission in exercise of the power conferred under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2009, as amended from time to time.

3. Accordingly, the following corrigendum is issued to para 42 of the order dated 14.11.2013 in Petition No.57/TT/2012:-

(a) In line 5 of para 42, 'Chattisgarh' shall be inserted after "Madhya Pradesh" and

(b) In line 6 of para 42, "Chattisgarh State Electricity Distribution Company Limited" shall be inserted after "Madhya Pradesh Power Trading Company Limited".

4. This Corrigendum shall be read as part of the order dated 14.11.2013. Except for the above, all other terms contained in the said order remains unchanged.

sd/-
(M. Deena Dayalan)
Member

sd/-
(V.S. Verma)
Member